## CP NO. 96(ND)/2012 RT No.26/2016

Santosh Rachna & Anr.

... Petitioners

Versus.

M/s New Suraj Transport Co. Pvt. Ltd.

... Respondents

Present:

11

Mr. A.K.Kohli with Mr. Anshul Jain, Advocates for petitioners.

Mr. Anurag Chopra, Advocate for respondent No.5. Mr. Neeraj Khanna, Advocate for respondent No.4.

Arguments inconclusive. Mr. Neeraj Khanna, Advocate has nothing more to add that what is argued by Mr. Anurag Chopra. Learned counsel for the petitioner seeks to make submissions in rebuttal. List tomorrow i.e. 20.12.2016 for arguments as already fixed.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member(Technical)

December 19, 2016